

PROCEEDINGS OF THE PRINCIPAL DISTRICT AND SESSIONS JUDGE::
MEDAK AT SANGAREDDY

PRESENT: Smt K.Sai Rama Devi
Principal District & Sessions Judge,
Medak at Sangareddy.

**Sub: PUBLIC SERVICES – TSLGS – Process Server – Transfer
and Postings - Orders – Issued – Reg.**

ORDER DIS.NO. 2056/Admn/ 2019, **DATED: 06-05-2019**

The Principal District and Sessions Judge, Medak at Sangareddy, is pleased to pass the following orders **on administrative grounds** to come into force with immediate effect;

Sri P.Vishnu Vardhan Reddy, Process Server, Principal Junior Civil Judge's Court, Siddipet is hereby transferred and posted as Process Server in the Court of Principal District and Sessions Judge, Medak at Sangareddy.

Note:

1. The concerned Presiding Officer is requested to relieve the individual immediately with a direction to report to duty in his Original Court.
2. The date of joining and relieving shall be intimated to this Court.
3. The individual is directed to hand over complete charge of his sections as per the direction of concerned P.O.



Principal District and Sessions Judge,
Medak at Sangareddy.

To:

The individual (through concerned P.O.)

Copy to:

1. The Principal Junior Civil Judge, Siddipet.
2. The Senior Superintendent, Accounts Section, Prl. District Court, Sangareddy.

Spare/ Stock file.